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Parties counsel have been  
intended of the date.  
submitted

R  
24/11

DA. 10.12.01

Hon' Mr. Rafiq Uddin, J.M.

None for the applicant even the  
list has been revised. Sri A. S. Thakur  
counsel for respondents has sent  
illness slip. CA is dismissed  
in default and for non-prosecution.

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J.M.

had